

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 30<sup>th</sup> day of July, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J  
Hon'ble Mr. Mohd. Jamshed, Member-A

**CIVIL MISC. CONTEMPT PETITION No.330/00011 OF 2019  
Arising out of  
Original Application No. 1361 OF 2014**

1. S.K. Mishra, son of Sri Durga Prasad Mishra, Resident of 75-A, Saket Nagar, Allahabad.
2. Umesh Chand, son of Late Bhola Nath, Resident of 244/B, Sulem Sarain, Allahabad.
3. S.A. Safdar, son of S. Ali Jafar, Resident of Village Old Jhunsi, Haweliya, Allahabad.
4. Sunil Kumar, son of Sri A.B. Lal Srivastava, Resident of L.I.G.-52, Kalindipuram, Allahabad.

.....Petitioners

**V E R S U S**

1. Sri N.K. Panda, Deputy Director, 5<sup>th</sup> Pay Commission, Railway Board, Ministry of Railways, New Delhi.
2. Abhay Mishra, Financial Advisor and Chief Accounts Officer, Yamuna Building, Head Quarter, General Manager's Office, Northern Central Railway, Subedarganj, District Allahabad.
3. Amar Kumar Sinha, Financial Advisor and Chief Accounts Officer, (Construction), Bhagirathi Building, Head Quarter, General Manager's Office, Northern Central Railway, Subedarganj, District Allahabad.
4. Dr. Swami Prakash Pandey, Deputy Financial Advisor and Chief Accounts Officer, (Traffic Account), 10<sup>th</sup> Avenue, Nawab Yusuf Road, District Allahabad.
5. Smt. Nisha Tiwari, Chief Personal Officer, Mandakini Building, Head Quarter, General Manager's Officer,

Northern Central Railway, Subedarganj, District Allahabad.

.....Respondents

Advocate for the Applicants:- Shri R.K. Yadav/Shri S. Prakash.

Advocate for the Respondents:- Shri L.M. Singh.

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, J.M. :**

Shri R.K. Yadav, Advocate for the applicants and Shri M.K. Yadav proxy Advocate for Shri L.M. Singh, Advocate for the respondents are present.

2. Advocate for the respondents stated that full compliance has already been made. Advocate for the applicants has conceded this point and he also moved a Misc. Application No. 1452/2019 wherein he has also accepted this contention of the respondents.

3. Accordingly, the contempt petition is dismissed and the notices issued to the respondents are discharged.

**(Mohd. Jamshed)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

/SS/